

OFFICE ORDER

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 Part II, Part-D, Class-IV of "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal) Rules, 2015, and all other enabling powers in this behalf, Hon'ble the Chief Justice is pleased to appoint Ms. Champa Devi, daughter of Shri Deep Ram Sharma, R/o Village Kadrain, Tehsil Sunni, District Shimla, H.P. as Peon of the choice of Hon'ble Mr. Justice Sanjay Karol, Judge, in the pay Band of ₹4900-10680+ ₹1300 Grade Pay, with initial pay of ₹6200/- plus ₹240/- Secretariat Pay, with immediate effect:-

The above appointment is made subject to the following terms and conditions:-

1. Appointee shall furnish the following certificates:-

- i) A Medical Fitness Certificate from the concerned Medical Authority to whom reference will be made by the Registry;
- ii) Attested copies of all the certificates, showing date of birth and educational qualifications etc.;
- iii) Two character certificates from two Gazetted Officers; and
- iv) Certificate to the effect that she has not entered into polygamy.

2. Appointment is subject to verification of character and antecedents.
3. Appointment will be on co-terminus basis and will cease with the demitting of the office by Hon'ble Judge.
4. Appointment will be liable to be terminated, even before the term of His Lordship, at any time, without assigning any reason and without any notice, if her work and conduct is not found satisfactory;

BY ORDER

REGISTRAR GENERAL

Contd./2.

Copy forwarded for information to:

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars/Deputy Registrars/Secretaries;
3. The Accountant General (Audit), H.P., Shimla – 3;
4. The Accountant General (A&E), H.P., Shimla – 3;
5. The Secretaries/Private Secretaries/P.A.s to the Registrar General/Registrar(Vigilance)/ Registrar(Judicial)/ Registrar(Rules)/ Registrar (Administration)/Registrar(Establishment)/Registrar (Recruitment & GAD)/C.P.C.;
6. The Section Officer(Computers) with a request to update the High Court website in terms of this Office Order;
7. The Section Officer(Accounts/Judges Branch) for information and necessary action;
8. Ms. Champa Devi, daughter of Shri Deep Ram Sharma, Village Kadrain, Tehsil Sunni, District Shimla, H.P.
9. Personal File of the above named appointee;
10. Guard file.

(Sl.Nos.1,2, 5 to 7, 9 & 10, High Court of H.P., Shimla – 171 001).


REGISTRAR (ESTT.)

(2)

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25/3/2017

BY ORDER

REGISTRAR GEN